

Payment of PLVs of DLSA, Khunti for the Month of June and July 2018

Sl. No.	Name	Place of Posting	Days	Amount @ 400
1	Naresh kr. Mahto	Front Office	32	12,800/-

Submitted by

A-B
10.9.2018

Assistant, DLSA, Khunti

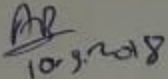
[Signature]
Secretary

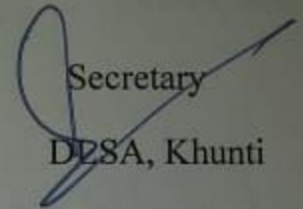
DLSA, Khunti

10/9/18.

Payment of PLVs of DLSA, Khunti for the Month of June and July 2018

Sl. No.	Name	Place of Posting	Days	Amount @ 400
1	Anju Kachhap	Kiosk	32	12,800/-


Submitted by 
10.9.2018
Assistant, DLSA, Khunti

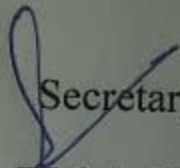

Secretary
DLSA, Khunti

10/9/18

Payment of PLV of Front Office, DLSA, Khunti for the Month of July 2018

Sl. No.	Name	Place of Posting	Days	Amount @ 400
1	Khushboo Khatuoon	Front Office	16	6,400/-

Submitted by 
12.9.18
Assistant, DLSA, Khunti

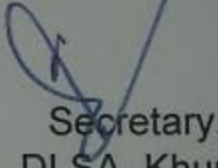

Secretary
DLSA, Khunti
12/9/18

Details of Payment to the Retainer Lawyers of Front Office

Name of Retainer Lawyer			
	Month	Attendance	Remuneration
Sri Mukul Pathak	Aug-18	Full	5,000.00
	Total		5,000.00

Name of Retainer Lawyer			
	Month	Attendance	Remuneration
Sri Milan Kumar Das	Aug-18	Full	5,000.00
	Total		5,000.00

AB
10-9-2018

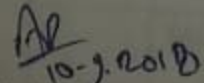

 Secretary,
 DLSA, Khunti

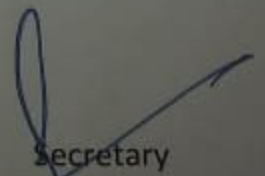
16/9/18

VALID FOR 1 MONTH
11/04/2018

Payment of PLVs of DLSA, Khunti for the Month of July 2018

Sl. No.	Name	Place of Posting	Days	Amount @ 400
1	Agust Nayak	Utilization of PLVs for purpose of Identifying the domestic workers and getting them Registered in Khunti District.	16	6400/-
2	Haldhar Kumar Thakur		16	6400/-
3	Rakesh Kumar Seth		16	6400/-
4	Chandan Kumar		16	6400/-
5	Sudarshan Mahto		16	6400/-
6	Etwari Mundu		16	6400/-
7	Neli Kongadi		16	6400/-
8	Shanti Nag		16	6400/-
9	Kumud Kumari		16	6400/-
10	Padmohan Munda		16	6400/-
11	Jagarnath Sing Munda		16	6400/-
12	Divya Jyoti Topno		00	00
Total			176	70,400/-

Submitted by 
10-7-2018
Assistant, DLSA, Khunti


Secretary
DLSA, Khunti

10/9/18

Office of District Legal Services Authority, Khunti

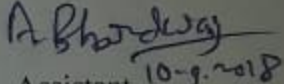
The Secretary
DLSA, Khunti

Sir

As per Ref no. 1542/JHALSA dated 10.06.2016 Panel Lawyers of DLSA, Khunti namely 1. Sri Mukul Kumar Pathak and 2. Sri Milan Kumar Das have been nominated Retainer Lawyers by JHALSA, Ranchi for DLSA Khunti. Honorarium has already been paid to both Retainer Lawyers up to July 2018. As per Ref. No. JHALSA/3167 dated 18.12.2017 Honorarium has to be paid for the month of August 2018 from the NALSA Fund as the rate of Rs. 5000/- per month.

The outstanding bills as per the chart enclosed for August 2018 of Sri Mukul Kumar Pathak is Rs. 5,000/- and Sri Milan Kumar Das is Rs. 5,000/-.

The proposal may be placed before the Ld. Chairman, DLSA, Khunti for the sanction of Honorarium of two Retainer Lawyers from NALSA Fund.

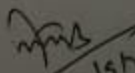

Assistant 10-9-2018
DLSA, Khunti

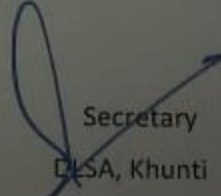
The Principal District Judge – cum –
Chairman, DLSA, Khunti

Sir

Perused the note of Assistant, DLSA, Khunti. Two Retainer lawyers has to be paid Honorarium @ Rs. 5000/- per month. The Honorarium till the month of July 2018 has already been paid. The outstanding bills as per the chart enclosed for the month of August 2018 of Sri Mukul Kumar Pathak is Rs. 5,000/- and Sri Milan Kumar Das is Rs. 5,000/-

Therefore if your kind self approves the bill of Sri Mukul Kumar Pathak is Rs. 5,000/- and Sri Milan Kumar Das is Rs. 5,000/- may be sanctioned for payment through cheque from NALSA fund.

Yes

10/5/2018


Secretary
DLSA, Khunti

10/9/18

Payment of PLVs of DLSA, Khunti for the Month of June & July 2018

Sl. No.	Name	Place of Posting	Days (LAC+PS)		Total Days	Amount @ 400
			June	July		
1	Rani devi Minjuriya	Khunti/PS	12	14	26	10,400/-
2	Nakul Binod Bhengra	Murhu/PS	12	13	25	10,000/-
3	Vishal Nag	Karra/PS	12	13	25	10,000/-
4	Chandmani Tubid	Raniya/PS	12	13	25	10,000/-
5	Durga charan Munda	Arki/PS	12	13	25	10,000/-
6	Manisha Devi	Torpa/PS	12	13	25	10,000/-
7	Sanika Swansi	Tapkara/PS	12	14	26	10,400/-
8	Kripa Hemrom	Sondari/PS	12	09	21	8,400/-
9	Ashok Guria	Meha/PS	12	14	26	10,400/-
10	Ganesh Singh Munda	Sosokuti/PS	11	14	25	10,000/-
11	Nirmala Devi	Sahyog Village	12	14	26	10,400/-
12	Kumud Kumari (Sahyog) Sahyog Village Bhuskaha Taha (Sahyog)		00 00	00 00	00 00	00 00
13	Dev Raj kr. Bhagat	Hospital/PS	16	16	32	12,800/-
14	Baiju Kr. Mishra	Hospital/PS	00	00	00	00
15	Dewge Dhan	JJB	12	14	26	10,400
16	Kushal Munda	JJB	11	12	23	9,200/-
17	Birashmani Kumari	CWC	12	14	26	10,400/-
18	Chamra Hemrom	CWC	14	12	26	10,400/-
Total			196	212	408	1,63,200/-

Submitted by
Assistant, DLSA, Khunti

Secretary
DLSA, Khunti

10/9/18

Office of District Legal Services Authority, Khunti

The Secretary,
DLSA, Khunti

Sir

As per direction of JHALSA, Ranchi a Front Office have been started and one PLV namely Sri Naresh Kumar Mahto has been deputed after training vide order of Principal District & Session Judge -cum- Chairman, DLSA, Khunti dated 22.01.2016. PLV Naresh Kumar Mehto is regularly working since 22.01.2016 till date in Front Office, DLSA, Khunti.

The payment till the month of May 2018 has already been made to PLV Naresh Mahto and the payment for the month of June and July 2018 is due. The Daily Activity Register for the month of June and July 2018 is verified and found correct. As per the verification of Daily Activity Register, PLV Naresh Kumar Mahto has worked on all working days in the month in the Front Office but the maximum limit for payment of PLVs i.e. 16 days is admissible to PLV Naresh Kumar Mahto @ 400/- per working day.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLV for the month of June and July 2018 of Rs 12,800/- (Rs. Twelve Thousand Eight Hundred only) from the NALSA fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.

A. Bhardwaj

Assistant 10-9-2018

DLSA, Khunti

The Principal District Judge - cum -
Chairman, DLSA, Khunti

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The payment till the month of May 2018 has already been made to PLV Naresh Mahto and the payment for the month of June and July 2018 is due.

If your kind self approves, the payment of PLV Naresh Kumar Mahto of Rs 12,800/- (Rs. Twelve Thousand Eight Hundred only) may be made as per the chart attached through cheque from NALSA Fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.

Yes
[Signature]
10/9/2018

[Signature]
Secretary,
DLSA, Khunti
10/9/18.

Office of District Legal Services Authority, Khunti

The Secretary,
DLSA, Khunti

Sir

As per direction of JHALSA, Ranchi a KIOSK have been installed through One World Foundation India and one PLV namely Smt. Anju Kachhap has been deputed after training vide order of Principal District & Session Judge -cum- Chairman, DLSA, Khunti dated 03.07.2014.

After lapsed of contract with One World Foundation India, a direction from JHALSA, Ranchi receive vide Ref. No. JHALSA 105 dated 11.01.2016 regarding ownership of voice based legal information KIOSK to maintain the KIOSK and continue the KIOSK out of the fund allocated by NALSA.

The payment till the month of May 2018 has already been made to PLV Anju Kachhap and the payment for the month of June and July 2018 is due. The Daily Activity Register for the month of June and July 2018 is verified and found correct. As per the verification of Daily Activity Register, PLV Anju Kachhap has worked on all working days in the month of June and July 2018 on the Kiosk but the maximum limit for payment of PLVs i.e. 16 days is admissible to PLV Anju Kachhap @ 400/- per working day.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLV for the month of June and July 2018 of Rs 12,800/- (Rs. Twelve Thousand Eight Hundred only) from the NALSA fund in the light of JHALSA vide Ref. No. JHALSA 105 dated 11.01.2016 and Ref. No. JHALSA /3167 dated 18.12.2017.

A. B. Das
Assistant 10.9.2018

DLSA, Khunti

The Principal District Judge - cum -
Chairman, DLSA, Khunti

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The payment till the month of May 2018 has already been made to PLV Anju Kachhap and the payment for the month of June and July 2018 is due.

If your kind self approves, the payment of PLV Anju Kachhap of Rs 12,800/- (Rs. Twelve Thousand Eight Hundred only) may be made as per the chart attached through cheque from NALSA Fund as per direction of JHALSA vide Ref. No. JHALSA 105 dated 11.01.2016 and Ref. No. JHALSA /3167 dated 18.12.2017.

Secretary,

DLSA, Khunti

Yes
Anju
16/5/2018

10/9/18

Office of district Legal services authority, Khunti

The Secretary,
DLSA, Khunti.

Sir,

Payment of honorarium of All 20 PLVs working under DLSA, Khunti under "Vidhik Sewa Aphe Dwar" and "Akele Nahi Hai Aap" (started from May 2018) is due for the month of June and July 2018 (detailed chart is Annexed herewith). At present sufficient amount is available in the NALSA fund. Honorarium to the PLVs for the month of June and July 2018 of Rs 1,77,600/- (Rs. One Lac Seventy Seven Thousand Six Hundred only) @ 400/- per working day as per JHALSA/ 1825 dated 01.07.2017. All 20 PLVs have submitted their daily Activities register for the month of June and July 2018, which has properly been checked and verified.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLVs for the month of June & July 2018 of Rs 1,77,600/- (Rs. One Lac Seventy Seven Thousand Six Hundred only) from the NALSA fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.

A. B. ...
Assistant *10.9.2018*
D.L.S.A., Khunti

Principal District Judge-cum- Chairman,
District Legal Services Authority, Khunti.

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The allotment of Rs. 8,00,000=00 had received from JHALSA Ranchi, Vide letter No. JHALSA/ 1770 dt. 28/08/2018 for NALSA Fund. The Payment of 20 PLVs may be made for the month of June & July 2018, which has been dully verified by the office and found correct.

Hence, if your good self approves the payment of honorarium of 20 PLVs of Rs 1,77,600/- (Rs. One Lac Seventy Seven Thousand Six Hundred only) for the month of June & July 2018 may be made from the NALSA fund as per the chart attached.

[Signature]
Secretary,
D.L.S.A., Khunti.

10/9/18

Yes
[Signature]
10/9/18

Office of district Legal services authority, Khunti

The Secretary,
DLSA, Khunti.

Sir,

Payment of honorarium of All 18 PLVs working under DLSA, Khunti due for the month of June & July 2018 who are working at different Legal aid clinics of DLSA, Khunti. Payment of Honoraria to all PLVs has already been paid till May 2018. At present sufficient amount is available in the NALSA fund. Honorarium to the PLVs for the month of June and July 2018 of Rs 1,63,200/- (Rs. One Lac Sixty three Thousand Two Hundred only) @ 400/- per working day as per JHALSA/ 1825 dated 01.07.2017. All 18 PLVs have submitted their daily Activities register for the month of June and July 2018, which has properly been checked and verified.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLVs for the month of June and July 2018 of Rs 1,63,200/- (Rs. One Lac Sixty three Thousand Two Hundred only) from the NALSA fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.

A. Bhardwaj
Assistant 10-9-18
D.L.S.A., Khunti

Principal District Judge-cum- Chairman,
District Legal Services Authority, Khunti.

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The allotment of Rs. 8,90,000=00 had received from JHALSA Ranchi, Vide letter No. JHALSA / 1770 dated 28.08.2018 for NALSA Fund. The Payment of 18 PLVs may be made for the month of June and July 2018, which has been dully verified by the office and found correct.

Hence, if your good self approves the payment of honorarium of 18 PLVs of Rs 1,63,200/- (Rs. One Lac Sixty three Thousand Two Hundred only) for the month of June and July 2018 may be made from the NALSA fund as per the chart attached.

[Signature]
Secretary,
D.L.S.A., Khunti.

yes
[Signature]
10/9/2018

10/9/18

Office of district Legal services authority, Khunti

The Secretary,
DLSA, Khunti.

Sir,

Payment of honorarium of All 12 PLVs working under DLSA, Khunti under "Utilization of PLVs for purpose of Identifying the domestic workers and getting them Registered in Khunti District" (started from July 2018) deputed vide order no. 1055 dated 27.06.2018 is due for the month of July 2018 (detailed chart is Annexed herewith). Honorarium to the PLVs for the month of July 2018 of Rs 70,400/- (Rs. Seventy Thousand Four Hundred only) @ 400/- per working day as per JHALSA/ 1825 dated 01.07.2017. The Labour Superintendent, Khunti has submitted the certificate of work done for 16 days each of 11 PLVs for the month of July 2018 which is attached herewith for your kind perusal.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLVs for the month of July 2018 of Rs 70,400/- (Rs. Seventy Thousand Four Hundred only) from the NALSA fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.

A. Bhadury
Assistant *10-5-2018*
D.L.S.A., Khunti

Principal District Judge-cum- Chairman,
District Legal Services Authority, Khunti.

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The allotment of Rs. 8,00,000=00 had received from JHALSA Ranchi, Vide letter No. JHALSA/ 1770 dt. 28/08/2018 for NALSA Fund. The Payment of 11 PLVs may be made for the month of July 2018, which has been dully verified by the office and found correct as per the certificate of work done submitted by Labour Superintendent, Khunti which is attached herewith for your kind perusal.

Hence, if your good self approves the payment of honorarium of 11 PLVs of Rs 70,400/- (Rs. Seventy Thousand Four Hundred only) for the month of July 2018 may be made from the NALSA fund as per the chart attached.

yes
[Signature]
10/9/2018

[Signature]
Secretary,
D.L.S.A., Khunti.

10/9/18.

Office of District Legal Services Authority, Khunti

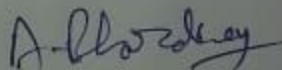
The Secretary,
DLSA, Khunti

Sir

As per direction of JHALSA, Ranchi a Front Office have been started and one PLV namely Sri Naresh Kumar Mahto has been deputed after training vide order of Principal District & Session Judge -cum- Chairman, DLSA, Khunti dated 22.01.2016. PLV Naresh Kumar Mehto is regularly working since 22.01.2016 till date in Front Office, DLSA, Khunti. Miss Khushboo Khatuoon has been assigned to render her duties in Front Office along with Sri Naresh Kumar Mahto vide order dated 25.06.2018 and she had started working in Front Office from 01.07.2018.

The payment of Miss Khushboo Khatuoon PLV, Front Office, DLSA, Khunti for the month of July 2018 is due. The Attendance Register for the month of July 2018 is verified and found correct. As per the verification of Attendance Register, she has worked on all working days in the month in the Front Office but the maximum limit for payment of PLVs i.e. 16 days is admissible to PLV Miss Khushboo Khatuoon @ 400/- per working day.

Hence, the proposal may be put up before Hon'ble Chairman, DLSA, Khunti for approval of payment of honorarium to the PLV for the month of July 2018 of Rs 6,400/- (Rs. Six Thousand Four Hundred only) from the NALSA fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.

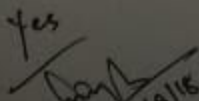

Assistant 12.9.2018
DLSA, Khunti


The Principal District Judge - cum -
Chairman, DLSA, Khunti

Sir,

Perused the Note of the Assistant, D.L.S.A., Khunti. The payment of PLV, Front Office, DLSA, Khunti Miss Khushboo Khatuoon for the month of July 2018 is due.

If your kind self approves, the payment of PLV Miss Khushboo Khatuoon of Rs 6,400/- (Rs. Six Thousand Four Hundred only) may be made as per the chart attached through cheque from NALSA Fund in the light of Ref. No. JHALSA /3167 dated 18.12.2017.

Yes

14/9/18


Secretary,
DLSA, Khunti

Payment of PLVs of DLSA, Khunti engaged in "Door To Door Campaign"

& "Akele Nahi Hai Aap" in for the Month of June & July 2018

Sl. No.	Place of Posting	Name	Days		Total Days	Amount @ 400
			June	July		
1	Karra	Sukra Tirkey	14	14	28	11,200/-
2	Karra	Deepak Kumar	14	14	28	11,200/-
3	Karra	Barnabas Dhan	14	14	28	11,200/-
4	Karra	Sawna Tirki	14	14	28	11,200/-
5	Arki	Krishna Singh Munda	14	14	28	11,200/-
6	Arki	Dubraj Munda	14	14	28	11,200/-
7	Arki	Singh Ji Singh Munda	00	00	00	00
8	Raniya	Shishir Guria	14	14	28	11,200/-
9	Raniya	Madu Barla	00	00	00	00
10	Murhu	Sukram Chutiya Purti	14	14	28	11,200/-
11	Murhu	Jyoti Bhengra	14	14	28	11,200/-
12	Murhu	Telesphore Sanga	14	14	28	11,200/-
13	Murhu	Anil Dhan	14	14	28	11,200/-
14	Torpa	Alex Sawansi	14	14	28	11,200/-
15	Torpa	Manoj Singh	14	14	28	11,200/-
16	Torpa	Jorge Constant Dhan	14	14	28	11,200/-
17	Khunti	Marshal Kandulna	12	14	26	10,400/-
18	Khunti	Pawan kumar Mishra	12	14	26	10,400/-
19	Khunti	Birjina Topno	00	00	00	00
20	Khunti	Budhan Lal Singh Munda	00	00	00	00
		Total	220	224	444	1,77,600/-

Submitted by

Assistant, DLSA, Khunti

AD
10.7.2018

Secretary

DLSA, Khunti

10/9/18